

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 329
TO BE ANSWERED ON THE 3RD FEBRUARY, 2023**

FUNDS FOR SATARA DISTRICT MEDICAL COLLEGE

329. SHRI SHRINIWAS PATIL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has released any funds for the approved Satara District Medical college in Maharashtra to build its infrastructure;
- (b) if so, the details of funds requested and released for the purpose;
- (c) the present status of the infrastructure built and funds utilisation; and
- (d) the time by which the infrastructure will be completed and the remaining funds will be released?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (d): The Ministry of Health & Family Welfare administers Centrally Sponsored Schemes (CSS) for 'Establishment of new Medical Colleges attached with existing district/referral hospitals' with preference to underserved areas and aspirational districts, where there is no existing Government or private medical college. Under the Scheme, the envisaged 157 new medical colleges have been approved in three phases including two medical colleges in Maharashtra at Gondia and Nandurbar.

Further, financial support is provided by this Ministry to existing government medical colleges for Civil Works and procurement of equipment & furniture under CSSs for upgradation of existing State Government/ Central Government Medical Colleges for increasing MBBS (UG) seats and PG seats. The State Government of Maharashtra has been supported under these Schemes for increase of 700 MBBS seats in 14 colleges and 692 PG seats in 11 colleges. In

addition, support has also been provided to the State of Maharashtra under the Pradhan Mantri Swasthya Suraksha Yojana (PMSSY) for upgradation of 06 government medical colleges by setting up of Super Specialty blocks. Further, under the National Health Mission, a total of Rs. 72.55 Crores have been released to the State of Maharashtra for Satara district during the current financial year for implementation of various Schemes/ Programmes of this Ministry, under flexible pools on a lump sum basis to provide greater flexibility to the State to utilize the funds as per their felt need and priorities.
